

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1106 of 2020

In the matter of:

Nitin Hasmukhlal Parikh

....Appellant

Vs.

IDBI Bank Ltd. & Anr.

....Respondents

Present:

Appellant: Mr. Krishnendu Dutta, Mr. Mansumyer Singh and Mr. Mansij Arya, Advocates.

Respondents: Mr. Sanjay Bajaj and Mr. Samarth Bajaj, Advocates for R-1.

Mr. Ratnanko Banerjee, Senior Advocate with Mr. Arvind Kumar Gupta, Mr. Aditya Krishnamurthy, Ms. Pabitra Dutta and Mr. Abhiesumat Gupta, Advocates for R-2.

ORDER
(Through Virtual Mode)

25.02.2021: Pleadings are complete. Written submissions have also been filed. The matter is ripe for hearing. Let the matter be posted for hearing before Court No. II on **18th March, 2021**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc